

HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)

O R D E R

No 1260 Dated 18-03-2016

All District Judges, Sub-Judges and Munsiffs of District Srinagar, Budgam, Ganderbal, Anantnag, Pulwama, Shopian, Kulgam, Baramulla, Bandipora and Kupwara are hereby nominated to attend one day "Mediation Training Programme for referral Judges of Kashmir Province scheduled to be held on 27th of March, 2016 at 10.30 A.M sharp in the J&K State Judicial Academy Mominanad, Srinagar.

By Order.


(M.K.Hanjura)
Registrar General

No: 42211-25/98 Dated 18-03-2016

Copy to the:-

1. Principal Secretary to the Hon'ble The Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar.
3. Secretary to Hon'ble Mr. Justice Janak Raj Kotwal.

.....for information of their Lordships.

4. Director J&K State Judicial Academy, Jammu.

.....for information and with the request to get the nominated officers as well as concerned Principal District Judges informed accordingly.

5. Principal District & Sessions Judge _____

.....for information and further n/a.


Registrar General

Handwritten note:
H.S. 1260